

FELLOWSHIPS FOR ADVANCED STUDY
ABROAD IN MEDICINE AND HEALTH
OFFERED TO INDIA

*731. DR. A. SUBBA RAO: Will the Minister of HEALTH be pleased to state:

(a) the number of fellowships for advanced study abroad in Medicine and Health offered to India by different countries including non-official agencies during each of the last three years;

(b) the number of fellowships which were availed of;

(c) the number that could not be availed of;

(d) what are the reasons for the non-utilisation of the fellowships; and

(e) the steps proposed to remedy this situation?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR):

(a)	1958	..	125 fellowships
	1959	..	126 fellowships
	1960	..	187 fellowships

(b)	1958	..	123
	1959	..	122
	1960	..	185

(c) Eight.

(d) These eight fellowships were not utilised mainly for the following reasons:—

(i) Suitable training facilities already existed in India (2 fellowships).

(ii) Want of suitable candidates (1 fellowship).

(iii) Sponsoring agency was not prepared to give facilities of international travel cost to the candidates (5 fellowships).

(e) Adequate publicity is being given to the offers of general interest

through the press and the All-India Radio.

MANUFACTURE OF FREEZE-DRIED B.C.G.
VACCINE AT MADRAS

*732. DR. A. SUBBA RAO: Will the Minister of HEALTH be pleased to state:

(a) whether Government have decided to manufacture freeze-dried B.C.G. vaccine at the B.C.G. Vaccine Laboratories at Guindy, Madras;

(b) if so, what will be the cost of the Plan;

(c) which foreign country is collaborating; and

(d) by when work is expected to start on the new project?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes.

(b) A provision of Rs. 3 lakhs has been made for the purpose in the 2nd Five Year Plan.

(c) None.

(d) Production of freeze-dried vaccine in small quantities has already started.

†DISTRIBUTION OF FERTILISERS AND
IMPROVED SEEDS

*499. SHRI P. N. RAJABHOJ: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether it is a fact that it has been decided by Government that distribution of fertilisers and improved seeds will be handled by service co-operatives instead of by the technical staff of the Agriculture Department in the State; and

(b) if so, what are the reasons for this change?

†Postponed from the 30th August, 1960.

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA): (a) Yes, Sir.

(b) Some of the important considerations in this regard are:—

(i) to relieve the Agricultural Department of the distribution work so that the staff may devote their concentrated attention to the more important extension and technical functions;

(ii) to broad base the activities of the village cooperatives which so far have been providing production credit; as also to achieve better co-ordination between credit and the production programme of the village by extending credit in kind.

†LOSS TO RAILWAY TRACK DUE TO FLOODS IN SAURASHTRA

*514. SHRI P. N. RAJABHOJ: Will the Minister of RAILWAYS be pleased to state the amount of loss incurred by Government on account of the dislocation of railway track due to the floods in Saurashtra during the last one year?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): The estimated expenditure likely to be incurred on repairing the damages including the rebuilding of Bridges is rupees fifteen lakhs. The loss in traffic earnings is estimated at about Rs. 91,000.

†BOGUS MEDICAL INSTITUTIONS SELLING DIPLOMAS IN MEDICINE

*515. SHRI P. N. RAJABHOJ: Will the Minister of HEALTH be pleased to state:

(a) whether Government are aware that there are many bogus medical institutions in India selling diplomas in Medicine; and

(b) if so, what action Government are taking in the matter to check such quack doctors from practising medicine?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) The Government of India prepared a draft Model Bill to prevent unqualified persons from engaging in the practice of any system of medicine. The Bill was forwarded to all State Governments with the request that necessary legislation might be enacted.

CONTRABAND ARTICLES FLOWN INTO INDIA BY AREA MANAGER OF INDIAN AIRLINES CORPORATION

463. SHRI SURESH J. DESAI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Area Manager of the Indian Airlines Corporation, Delhi who was the Captain of Viscount aircraft VT-DIZ, flew from England to Palam and landed at Palam on the 6th November, 1959;

(b) whether it is a fact that this aircraft carried some contraband articles such as refrigerators, etc., which were not listed and that the Palam Customs Authorities detected them and sealed them;

(c) if the answer to parts (a) and (b) above be in the affirmative, what action is being taken against the Area Manager for carrying these goods without proper authority;

(d) whether it is a fact that this Area Manager gave incorrect statement in connection with carrying of contraband articles to the Superintendent—Preventive Officer of the Customs Authorities; and

(e) whether it is a fact that Palam Customs Superintendent Preventive

†Postponed from the 30th August, 1960.